

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 90 OF 2020

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU
Based on the News Item in the Dinamalar
Chennai edition dated 24.06.2020,
"When will there be a New dawn for Kadapperi Lake"? ... Applicant.

With

1. The Principal Secretary to Government,
Public Works Department,
Chennai- 600 009.
2. The Secretary to Government of Tamil Nadu,
Department of Environment,
Government Secretariat,
Fort St. George,
Chennai, Tamil Nadu – 600 009.
3. Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Government Secretariat,
Fort St. George,
Chennai, Tamil Nadu – 600 009.
4. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai,
Guindy,
Chennai, Tamil Nadu – 600 032.
5. The District Collector,
Chengalpet District,
Collector Office,
GST Road, Chengalpattu - 603 001.
6. Tambaram Municipality,
Rep. by its Municipal Commissioner,
28, Muthuranga Mudali Steet,
Tambaram West, Chennai – 600 045. ... Respondents.


Commissioner
Tambaram Spl. Grade Municipality

Action Taken Report Filed by the 6th RESPONDENT

I, Chitra, wife of Sukumar, Hindu aged about 42 years, Working as Commissioner, Tambaram Municipality, do hereby solemnly affirm and sincerely state as follows:-

1. I am the commissioner of the Tambaram Municipality the sixth respondent herein and well conversant with the facts of the case from the connected files. I am filing the following Report for the consideration of the Honourable Tribunal.

REPORT FROM COMMISSIONER, TAMBARAM MUNICIPALITY

In due compliance of the said Hon'ble National Green Tribunal direction (90 of 2020 (SZ), Kadaperi Eri) the Commissioner, Tambaram Municipality furnishing the following detailed report:

1.	Total Area of the Tambaram Municipality	20.72 Sq Km
2.	Total Population of the Tambaram Municipality :	174787
3.	The Ward No.2,4,5,6,7,8 & 9 West Tambaram areas in question traverses through habitations of Tambaram Municipality	<p><u>Ward No.2</u> 1. Dhamodharan Nagar</p> <p><u>Ward No.4</u> 1. North Kulakkarai Street 2. South Kulakkarai Street 3. Muthami Nagar 4. RV Garden 5. PTC Depo Drain</p> <p><u>Ward No.5</u> 1. Ranganathapuram 1st Street, 2nd street 2. Gandhi road/GST Road Drain</p> <p><u>Ward No.6</u> 1. Ranganathapuram 4th Street, 2. Gandhi road/GST Road Drain</p> <p><u>Ward No.7</u> 1. Kadharbai Street,</p>

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		<u>Ward No.8</u> 1. Babuji Street 2. Kalyanasundaram Street <u>Ward No.9</u> 1. VOC Street
4.	Household in the above said area of the said around lake area :	1801 Nos.
5.	No of Wards covered surplus channel in the area.	7 wards (Ward No 2,4,5,6,7,8 & 9 of the Tambaram Municipality)
6.	Total Generation of sewage in the said areas:	0.72 MLD

I. SOLID WASTE MANAGEMENT

Generation of total Solid Waste in the above Wards of the Municipality 2.521 MT/day (Biodegradable waste -1.260 MT and Non Biodegradable waste – 1.260 MT)

Present status of collection and disposal of solid waste:

Presently the Tambaram Municipality carries out door-to-door collection of solid waste of 3 nos of Light Commercial vehicle, 3 Battery Operated vehicle, and with 15 sanitary Workers. Out of 2.521 T/day solid waste, biodegradable solid waste is 1.260 T/day and the non biodegradable wastes is 1.260MT/day. The Tambaram Municipality is having Micro Compost Centre to wet waste and the non biodegradable waste is being dumped at Kodungaiyur in Greater Chennai Corporation.

Action Plan for Solid Waste Management

Short Term :

1. The Tambaram has proposed to carry out composting of the biodegradable waste at Micro Compost centre and to dispose the non biodegradable waste dispose through the Kodungaiyur compost yard of Greater Chennai Corporation.


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2. The Tambaram Municipality has proposed to issue notice to the public and to the households not to dump the waste on the road sides and to issue pamphlets regarding the source segregation of the solid waste.
3. Persons dumping solid waste in the road side will be identified and fine will be imposed as per the provisions of the Local Body Act and the Solid Waste Management Bye-Laws of the Municipality.

Long Term :

- 1 Door to Door Collection of segregated solid waste from the households of the Tambaram Municipality will be made 100%
- 2 3 nos of Light Commercial vehicle, 3 Battery Operated vehicle and with 15 Sanitary Workers will be deployed for the collection of solid waste from the said 1801 households.
- 3 Micro composting centre has been created at Amman Kovil backside compost center, Onsite site compost yard at Ranganathapuram & Moulana Nagar of Tambaram to compost the segregated Biodegradable wastes of 1.260 MT/day and non degradable waste of 1.260MT/day including plastic waste will be collected and will be sent to cement factories for co processing.
- 4 The Tambaram Municipality has proposed to carry out composting of the biodegradable waste at Micro Compost centre and to dispose the non biodegradable waste dispose through the Venkadamangalam ISWM project

II. SEWAGE GENERATION AND SEWERAGE SYSTEM:

Generation of sewage in the Tambaram Municipality area i.e. from the said 7204 Population in above 7 wards: 0.72 MLD.

Present method of collection and mode of disposal of sewage:

The generated waste water from households and commercial establishments in ward nos. 2,4,5,6,7,8 & 9 are disposed through individual

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septic tank arrangements. In above 7 wards are having UGSS scheme and UGSS House service connection was in progress. When both these schemes are completed in another five months the flow of sewage from Tambaram Municipality to Kadaperi Lake through UGSS scheme will be completely averted.

Action Plan for Sewage Management

Short Term

The Tambaram Municipality to remove the blockage in the existing sewer line using mechanical jet rodding machine for provide smooth flow of sewage.

Long Term

Tambaram Municipality Now, implementing of UGSS scheme, The scheme is nearly completed, When both these schemes are completed in another five months the flow of sewage from Tambaram Municipality to Kadaperi Lake will be completely averted.

Hence I therefore pray that this Hon'ble Tribunal may be pleased to dispose-off the Application No.90 of 2020 and thus render justice.

Solemnly affirmed at Chennai
on this the 9th day of March, 2021
and signed his name in my
presence At Chennai.


Commissioner
Tambaram Sol. Grade Municipality
before me,


Advocate, Chennai.

S. RAM SENTHIL KUMAR
ADVOCATE, E. No.2522/06
* D5, 31/15, 1st Main Road,
Gandhi Nagar, Adyar,
Chennai - 600 020.

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
AT CHENNAI**

O. A. No. 90 of 2020

ACTION TAKEN REPORT

**M/s. P. SRINIVAS (828/1994).
N.K. PONRAJ (2263/2009).
R. PURUSHOTHAMAN(253/2011**

COUNSEL FOR 6th RESPONDENT

Mobile No. 94862 04469